BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

SECOND REPORT

(Presented on 20-7-91)

The Business Advisory Committee held a sitting on Saturday, the 20th July, 1991.

- 2. The Committee recommend the allocation of time to following items of business as shown against each:—
 - (1) Discussion on the Resolution seeking disapproval of the Delhi Municipal Laws (Amendment) ordinance, 1991.
 - (2) The Delhi Municipal Laws (Amendment): Bill, 1991.

(Consideration and passing)

- (3) Discussion on the Resolution seeking disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1991.
- (4) The Code of Criminal Procedure (Amendment) Bill, 1991.

(Consideration and passing)

- (5) General discussion on the General Budget for 1991-92.
- (6) Submission to the Vote of the House of Demands for Grants on Account (General) for 1991-92.

2 Hours

2 Hours

15 hours
(To be taken up on the 26th July and completed by 3 P.M. on the 60th July; 1991).

- 3. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government business, the House may also sit on Saturday, the 27th July, 1991.
- 4. The Committee also recommend that the House may sit during lunch hour on Wednesday, the 24th and Thursday, the 25th July, 1991.

NEW DELHI; July 20, 1991

Asadha 29, 1913 (Saka)

SHIVRAJ V. PATIL Chairman,

Business Advisory Committee.